File No. 11/CESTAT/cash/Budget/RE-BE/2017-18 Customs Excise & Service Tax Appellate Tribunal West Block No. 2, R.K.Puram, New Delhi-110066

Dated: 22/05/2015

Sub:- Implementation of Expenditure Management Commission (EMC) recommendation on e-Asset Register- reg.

Sir,

Please find enclosed herewith a copy of Office Memorandum letter F.No. 11/13/2017-IFU.III dt.11/05/2017 received from Ministry of Finance, Deptt. of Revenue for submission of Asset Register for the year 2016-17.(copy encl.)

You are requested to submit the Asset Register of your branch as per guidelines mentioned in the letter by 24/05/2012 positively.

Yours faithfully

(Rajender Prasad) Accounts Officer CESTAT, New Delhi.

То

Encl:- As above.

The Assistant Registrar CESTAT, Mumbai, Chennai, Kolkata, Banglore, Ahmedabad, Hydrabad Chandigarh and Allahabad, computer berson New Deth, C.T. Sertin M and Librory New Deth. Web site & Meit to All Bench.